

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4324
TO BE ANSWERED ON 28.03.2017

Environmental Pollution

4324. SHRI GOURAV GOGOI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any policy framework to ensure that the reduction in the budget allocation of the Ministry would not hamper programmes specifically dealing with environmental pollution;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken steps to evolve an effective action plan in collaboration with the States to deal with the challenges of environmental pollution holistically and specifically to monitor the air quality in the country; and;
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) & (b) There is no policy decision regarding either reduction in the budget allocation of the Ministry or with respect to programmes specifically dealing with environmental pollution.

(c) & (d) Government has taken a number of steps to deal with the challenges of environmental pollution in a holistic manner. The Government has laid down National Ambient Air Quality standards and has notified 115 emission / effluent standards for 104 different sectors of industries besides 32 general standards for ambient air, noise and water discharge. Directions have been issued for effective management of solid waste and municipal sewage to 184 towns. Government of India is implementing Swachh Bharat Abhiyan which covers solid waste. Central Pollution Control Board (CPCB) has issued a comprehensive set of directions under section 18 (1) (b) of Air (Prevention and Control of Pollution) Act, 1986 for implementation of 42 measures to mitigate air pollution in major cities. The State Pollution Control Boards have initiated steps towards implementation of these directions. Central Pollution Control Board (CPCB) in association with State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) is monitoring air, noise and water quality across the country under National Air Quality Monitoring Programme (NAMP), National Ambient Noise Programme (NANP) and National Water Quality Monitoring Programme (NWMP).
